

**HIGH COURT OF MANIPUR
AT IMPHAL**

NOTIFICATION

Imphal, the 26th July, 2024

No. HCM/R-3/2018-Estt.-II/15576 : In continuation to the notification of even No. dated 25th July, 2024 regarding shortlisted candidates for the Viva-Voce/Interview for recruitment to Group – D Posts in the District Courts of Manipur, it is further notified that the Viva-Voce/Interview will commence on **7th August, 2024**.

The Viva-Voce/Interview will be held at Venues in Imphal, Senapati & Guwahati. Shortlisted candidates will be allotted Examination Centres according to the Centres they opted for during the Written Examination. No further requests for changes to the Examination venue will be entertained.

The detailed schedule of the Viva-Voce/Interview for each candidate will be notified shortly on the official website, www.hcmimphal.nic.in. Candidates are advised to remain vigilant in this regard.

Kh. Ajit

(KH. AJIT SINGH)
REGISTRAR (JUDICIAL)
HIGH COURT OF MANIPUR

Copy to:-

1. The Principal Secretary to Hon'ble The Chief Justice, High Court of Manipur.
2. The Private Secretary to Hon'ble Mr. Justice A. Bimol Singh, Judge, High Court of Manipur.
3. The Private Secretary to Hon'ble Mr. Justice A. Guneshwar Sharma, Judge, High Court of Manipur.
4. The Private Secretary to Hon'ble Mrs. Justice Golmei Gaiphulshillu, Judge, High Court of Manipur.
5. The Members, Selection Committee under Rule No. 7 of the Manipur State District Courts Service Rules, 2014.
6. The Private Secretary to the Registrar General, High Court of Manipur.
7. The System Analyst, High Court of Manipur.
- *He is requested to upload the same in the Official Website of this Registry*
8. The Superintendent- Estt. - II, High Court of Manipur
9. Notice Board/Concerned File.